

LOK SABHA
UNSTARRED QUESTION NO. 1469
TO BE ANSWERED ON 28.07.2026

NATIONAL HANDLOOM DEVELOPMENT PROGRAMME

1469. ADV. ADOOR PRAKASH:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details of upgraded looms distributed, workshops constructed and lighting units installed under National Handloom Development Programme (NHDP) which are currently functional, non-functional or abandoned, State/UT-wise;
- (b) the details of Handloom Producer Companies formed under NHDP, including currently active companies, turnover generated, number of member weavers and non-functional or dormant entities, State/UT-wise;
- (c) the number of applications received, sanctioned, rejected and pending under the Weaver MUDRA Scheme during 2021-22, along with total amount sanctioned and disbursed thereof, State/UT-wise;
- (d) the details of handloom weavers who applied for Weaver MUDRA loans but were unable to avail benefits due to procedural delays, State/UT-wise; and
- (e) the details of artisans and weavers onboarded onto the Government e-Marketplace (GeM), Indiahandmade, and other digital commerce platforms, along with actual sales generated, active users and average earnings through such platforms, State/UT-wise?

उत्तर
ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)
THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a): Under National Handloom Development Programme (NHDP) need based financial support is provided for various interventions like upgraded looms & accessories, construction of workshops, lighting units, product & design development etc. State/UT-wise details of upgraded looms & accessories, workshops constructed, lighting units provided under NHDP across the country during last three years are at **Annexure-A**.

(b): The Government promotes the formation and strengthening of Handloom Producer Companies (HPCs) as a key institutional mechanism for organizing handloom weavers into

professionally managed, member-owned enterprises. 237 Handloom Producer Companies are formed under NHDP during 2020-21 to 2025-26.

(c) & (d): Concessional Credit/Weaver MUDRA Scheme is a component of National Handloom Development Programme (NHDP) to provide adequate and timely assistance from the Banks/financial institutions to the handloom sector to meet their credit requirement for term loan & working capital in a flexible and cost-effective manner across the country. Margin money assistance is provided @ 20% of loan amount subject to maximum of Rs.25,000/- to individual handloom weaver/weaver entrepreneur and @ 20% of loan amount subject to maximum of Rs.20.00 lakh (@ Rs.2.00 lakh for every 100 weaver/worker) to handloom organization. However, only handloom organizations are eligible for getting loans at concessional interest rate of 6% for a period of 3 years subject to interest subvention capped upto 7% by the GoI. Credit guarantee fee on loan to handloom organization only is also provided for a period of 3 years.

For timely disbursement of financial assistances i.e. Margin money, Interest Subsidy and Credit Guarantee Fee by participating banks, a centralized online claim disbursement system “Handloom Weaver Mudra Portal” has been developed in association with Punjab National Bank. Margin money is transferred directly to the loan account of beneficiaries and interest subsidy is transferred directly to concerned banks through the Portal.

For availing loan under the scheme, eligible handloom weaver/worker is required to approach participating bank concerned with the filled-up application and submit it in the bank with necessary documents. It is for the bank concerned to satisfy itself with the eligibility of the applicant for grant of loan to the beneficiary. State-wise number of loan and amount of loan sanctioned under Concessional Credit/Weaver MUDRA Scheme under NHDP during 2021-22 to 2026-27 (upto 30.06.2026) is at **Annexure-B**.

(e): About 1.50 lakh weavers/handloom entities on-boarded on Government e-Marketplace (GeM) for marketing of handloom products to the Government Departments. The Government has also developed Indiahandmade as a dedicated e-commerce platform for authentic handloom products, including GI-tagged products, enabling verified weavers and producer groups to sell directly to consumers. 5413 weavers onboarded onto Indiahandmade platform during 2023-24 to 2026-27 (upto 30.06.2026).

Annexure-A

State/UT-wise details of upgraded looms & accessories, construction of worksheds, lighting units provided under NHDP during last three financial years				
S. No.	State/UTs	No. of upgraded looms & accessories	No. of individual workshed	No. of lighting units
1	2	3	4	5
1	Andhra Pradesh	4184	709	625
2	Arunachal Pradesh	523	155	526
3	Assam	1096	694	0
4	Bihar	89	87	42
5	Chhatisgarh	2429	59	0
6	Gujarat	226	0	15
7	Haryana	56	7	0
8	Himachal Pradesh	364	251	76
9	Jammu & Kashmir	0	0	0
10	Jharkhand	224	88	262
11	Karnataka	3044	18	95
12	Kerala	3756	464	697
13	Madhya Pradesh	0	60	0
14	Maharashtra	236	51	219
15	Manipur	25002	368	450
16	Meghalaya	0	60	0
17	Mizoram	30	170	0
18	Nagaland	200	17	0
19	Odisha	60	0	160
20	Punjab	0	0	0
21	Rajasthan	142	54	76
22	Tamil nadu	5466	581	348
23	Telangana	1391	73	16
24	Tripura	210	27	0
25	Uttar Pradesh	127	76	142
26	Uttrakhand	36	39	0
27	West Bengal	0	108	0
	Total	48891	4216	3749

Annexure-B

State-wise number of loan and amount of loan sanctioned under Concessional Credit/Weaver MU DRA Scheme under NHDP during 2021-22 to 2026-27 (upto 30.06.2026)													
S N	Name of the State	2021-22		2022-23		2023-24		2024-25		2025-26		2026-27	
		No. of lo an sa nctio ned	Loan amount sanctio ned (Rs. in lakh)	No. of lo an sa nctio ned	Loan amount sanctio ned (Rs. in lakh)	No. of loan sanct ione d	Loan amount sanctio ned (Rs. i n lakh)	No. of loan sanct ione d	Loan amount sanctio ned (Rs. in lakh)	No. of loan sanct ione d	Loan amount sanctio ned (Rs. i n lakh)	No. of loan sanctio ned	Loan amount sanctio ned (Rs. in lakh)
1	Andhra Pradesh	3409	2067.12	1318	907.40	1712	1566.80	2528	2489.03	1645	1702.39	102	123.15
2	Bihar	0	0.00	75	46.75	35	35.90	0	0.00	9	9.50	0	0.00
3	Goa	0	0.00	1	0.45	0	0.00	1	1.90	0	0.00	0	0.00
4	Himachal Pradesh	0	0.00	1	1.00	0	0.00	0	0.00	0	0.00	0	0.00
5	Jammu & K ashmir	781	704.91	947	983.90	627	794.59	365	521.58	281	437.10	63	93.94
6	Karnataka	14	7.90	65	54.23	105	52.50	199	106.91	78	38.55	0	0.00
7	Kerala	165	86.00	335	180.80	197	121.50	185	100.50	333	220.82	168	130.75
8	Madhya Pradesh	44	95.40	88	233.50	0	0.00	102	158.00	44	21.90	4	2.00
9	Maharashtra	0	0.00	0	0.00	0	0.00	0	0.00	3	8.04	0	0.00
10	Odisha	20	13.20	5	4.00	1	0.50	31	26.50	2	2.00	0	0.00
11	Puducherry	0	0.00	0	0.00	0	0.00	1	1.00	0	0.00	0	0.00
12	Punjab	0	0.00	2	0.50	0	0.00	0	0.00	0	0.00	0	0.00
13	Rajasthan	4	2.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
14	Tamil Nadu	4742	2345.61	4051	2084.81	4575	2566.74	5203	3100.38	3509	2086.96	503	295.50
15	Telangana	243	291.90	752	508.84	472	584.71	160	152.41	1	1.00	47	46.54
16	Uttar Pradesh	72	57.92	81	77.81	86	102.62	70	96.15	8	9.58	0	0.00
17	West Bengal	10	4.75	18	8.50	12	4.75	0	0.00	0	0.00	0	0.00
18	Assam	22	12.75	29	15.60	29	11.20	324	208.80	428	137.20	80	56.50
19	Manipur	0	0.00	21	10.50	62	31.00	42	21.00	0	0.00	0	0.00
	Total	9526	5689.46	7789	5118.59	7913	5872.81	9211	6984.16	6341	4675.04	967	748.38
